

DIVISION BENCH
COURT - I

P-119

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/57(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	INDIAN BANK VS MRS. ARCHANA MALLICK
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. S. Tibrewal, Adv.] For the Personal Guarantor

O R D E R

1. Ld. Counsel for the parties present.
2. Affidavit of Service has been filed and served upon Personal Guarantor and Corporate Debtor.
3. Post this matter on **12.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)